

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 2147  
TO BE ANSWERED ON 10<sup>TH</sup> DECEMBER, 2021**

**HONORARIUM TO MIDWIVES**

**2147. SHRI VIJAY BAGHEL;  
SHRI ARUN SAO;  
SHRI SUNIL KUMAR SONI,**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state?

- (a) the number of midwives (Daayee) identified throughout the country under the scheme promoting revival of local health practices, midwife's work etc, along with the state/UT-wise details thereof including Chhattisgarh;
- (b) whether the Government has fixed the honorarium to be given to midwives under the said scheme; and
- (c) if so, the details thereof?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

Answer (a) to (c): The Government of India provides support to states for provision of institutional deliveries and deliveries attended by Skilled Birth Attendants (SBAs). As per the **NFHS-5**, **89.4%** of deliveries in the country are attended by Skilled Birth Attendants, including **88.6%** institutional deliveries. Government of India does not have any scheme for engagement of midwives (Dayee).